

File No. 25/02/2025-NCLT राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छटा तल, ब्लॉक-3, सी. जी. ओ. कम्पलैक्स, लोघी रोड़, 6th Floor, Block-3, CGO Complex, Lodhi Road, नई दिल्ली ∕New Delhi- 110003 दिनॉक ∕ Dated: 28th May 2025

1. It is brought to the notice of lawyers, litigants & Stakeholders that the registry is uploading following data regarding pendency of scrutiny of cases filed in NCLT. This is to ensure transparency in the proceedings of the registry.

AL	ALL OVER INDIA SCRUTINY AND AR PENDENCY REPORT AS ON 27.05.2025 TIME 04:00 PM												
S	BENCH	NO. OF	NO. OF	MORE THAN	NO. OF	NO. OF	MORE						
NO	NAME	PENDENCY	PENDENCY	FOUR DAYS	PENDENC	PENDEN	THAN						
		IN SCRUTINY	IN AR	AS ON	Y IN	CY IN AR	FOUR						
		CLERK	APPLICATIO	27.05.2025	SCRUTINY	APPLICAT	DAYS AS						
		APPLICATIO	N &	TIME 12:00	CLERK	ION &	ON						
		N &	PETITION	111WE 12.00	APPLICATI	PETITION	27.05.2025						
		PETITIONS	27.05.2025	PM	ON &	AS ON	TIME						
		AS ON	TIME 12:00		PETITIONS	27.05.202	04:00 PM						
		27.05.2025	PM		AS ON	5 TIME							
		TIME 12:00			27.05.202	4:00 PM							
		PM			5 TIME								
					4:00 PM								



1	PRINICIPAL BENCH / NEW DELHI	47	NIL	MORE THAN 3 DAYS	NIL	NIL	NIL
2	AHMEDABAD	46	5	MORE THAN 15 DAYS	NIL	NIL	NIL
3	ALLAHABAD	18	22	MORE THAN 3 DAYS	NIL	NIL	NIL
4	AMRAVATI	6	1	MORE THAN 2 DAYS	NIL	NIL	NIL
5	BENGALURU	28	NIL	MORE THAN 3 DAYS	NIL	NIL	NIL
6	CHANDIGAR H	18	NIL	MORE THAN 4 DAYS	NIL	NIL	NIL
7	CHENNAI	14	NIL	MORE THAN 5 DAYS	NIL	NIL	NIL
8	GUWAHATI	NIL	NIL	NIL	NIL	NIL	NIL
9	JAIPUR	16	12	MORE THAN 3 DAYS	NIL	NIL	NIL

28/05/25

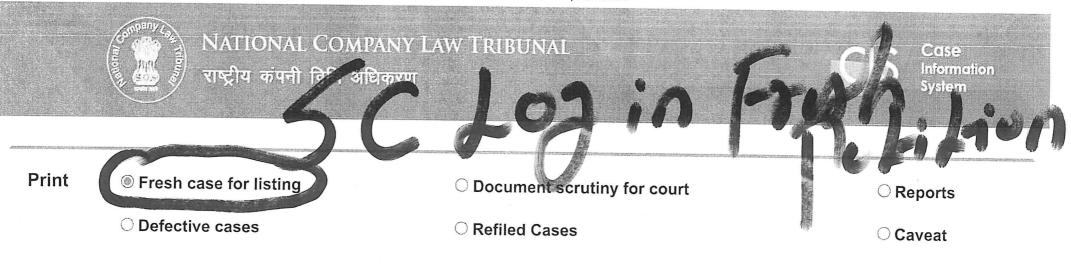
10	HYDERABAD	31	24	MORE THAN 15 DAYS	NIL	NIL	NIL
11	KOLKATA	21	NIL	MORE THAN 5 DAYS	NIL	NIL	NIL
12	MUMBAI	830	363	MORE THAN 28 DAYS	819	369	MORE THAN 35 DAYS
13	CUTTACK	2	9	MORE THAN 2 DAYS	NIL	NIL	NIL
14	КОСНІ	20	4	MORE THAN 14 DAYS	NIL	NIL	NIL
15	INDORE	NIL	NIL	NIL	NIL	NIL	NIL

2. Any inadvertent error may be brought to the notice of Registrar NCLT.

Registrar

	ALI	OVER INDIA SCR	UTINY PENDENC	CY REPORT AS ON 2	7.05.2025 TIME 04	:00 PM	
S NO.	BENCH NAME	NO. OF PENDENCY IN SCRUTINY CLERK APPLICATION & PETITIONS AS ON 27.05.2025 TIME 12:00 PM	NO. OF PENDENCY IN AR APPLICATION & PETITION 27.05.2025 TIME 12:00 PM	MORE THAN FOUR DAYS AS ON 27.05.2025	NO. OF PENDENCY IN SCRUTINY CLERK APPLICATION & PETITIONS AS ON 27.05.2025 TIME 4:00 PM	NO. OF PENDENCY IN AR APPLICATION & PETITION AS ON 27.05.2025 TIME 4:00 PM	ON
1	PRINICIPAL BENCH / NEW DELHI	47	NIL	MORE THAN 3 DAYS	NIL	NIL	NIL
2	AHMEDABAD	46	5	MORE THAN 15 DAYS	NIL	NIL	NIL
3	ALLAHABAD	18	22	MORE THAN 3 DAYS	NIL	NIL	NIL
4	AMRAVATI	6	1	MORE THAN 2 DAYS	NIL	NIL	NIL
5	BENGALURU	28	NIL	MORE THAN 3 DAYS	NIL	NIL	NIL
6	CHANDIGARH	18	NIL	MORE THAN 4 DAYS	NIL	NIL	NIL
7	CHENNAI	14	NIL	MORE THAN 5 DAYS	NIL	NIL	NIL
8	GUWAHATI	NIL	NIL	NIL	NIL	NIL	NIL
9	JAIPUR	16	12	MORE THAN 3 DAYS	NIL	NIL	NIL
10	HYDERABAD	31	24	MORE THAN 15 DAYS	NIL	NIL	NIL
11	KOLKATA	21	NIL	MORE THAN 5 DAYS	NIL	NIL	NIL
12	MUMBAI	830	363	MORE THAN 28 DAYS	819	369	MORE THAN 35 DAYS
13	CUTTACK	2	9	MORE THAN 2 DAYS	NIL	NIL	NIL
14	KOCHI	20	4	MORE THAN 14 DAYS	NIL	NIL	NIL
15	INDORE	NIL	NIL	NIL	NIL	NIL	NIL

NATION	NAL COMPANY LAW TR	IBUNAL PRINICPAL BE EPORT AS ON 27.05.20	NCH / NEW DELHI SCRUTINY & AR LOGIN								
S NO.	SCRUTINY CLERK APPLICATIONS PETITIONS	AR LOG IN APPLICATIONS PETITIONS	NO GENERATIONS APPLICATIONS PETITIONS								
1	NIL	NIL	NIL								
	Broshant Romas: 05.2025										
		DEPUTY I	REGISTRAR PRASHANT KUMAR								
			18 0 2 sec								
	PREPARED BY ASST REGISTRAR VICTOR VISHAL										
	*SC & AR LOGIN REPORT ATTACHED *										



Application/Petition: Petition ✓ Diary No: Search

Total Petition pending for scrutiny:1

Sr No.	Date Of Filing	Case Type	Diary No.	Title Of Case	Section	Mode of Payment	Action
1	28/05/2025	Company Petition (Companies Act)	0710102/ 04593/2025 (No.of Docs - 2)	Surbhi Bharadwaj Vs Hilton Engineers Private Limited	Sec. 241(1),Sec. 242(4)	Online	Scrutiny (./scrutiny/user_scrutiny1

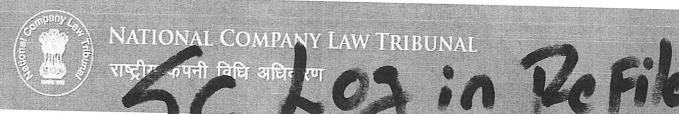
1 (index.php?page=1&app_pet=P)





Prin	it	e for listing	. (Document scrutiny for	r court		○ Reports
	O Defective	cases	(Refiled Cases			○ Caveat
Appli	cation/Petition: Applica	ation 🗸 Diary No:		Search			
Total	Application pending f	or scrutiny secound:	7				
Sr No.	Date Of Case 1 Filing		iary No.	Title Of Case	Section	Mode of Payment	Action
		Ser	utiny	Login -	Appa	icat	ioh

15 F. 1							
1	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04597/2025 (No.of Docs - 4)	Chaya Gupta Vs	Sec 60(5)	Online	Scrutiny (./scrutiny
2	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04595/2025 (No.of Docs - 4)	MRS. REKHA GUPTA & ORS. Vs MR. GAURAV KATIYAR	Sec 60(5)	Online	Scrutiny (./scrutiny
3	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04596/2025 (No.of Docs - 2)	Axis Bank Limited Vs	Rule 11 of NCLT, 2016	Online	Scrutiny (./scrutiny
4	28/05/2025	Contempt Petition (IBC)	0710102/ 04594/2025 (No.of Docs - 2)	SAYAM SHARES AND SECURITIES (P) LTD Vs BHUBANESHWAR EXPRESSWAYS (P) LTD	Any other provision - Govt body		Scrutiny (./scrutiny
5	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04601/2025 (No.of Docs - 3)	KANTI MOHAN RUSTAGI Vs	Application under any other provisions- IBC	Online	Scrutiny (./scrutiny
6	28/05/2025	Miscellaneous Application (IBC)	0710102/ 04598/2025 (No.of Docs - 5)	BINOD KUMAR SINGH Vs Vivek Gupta	Section 95(1)	Online	Scrutiny (./scrutiny
7	28/05/2025	Interlocatory Application(Companies Act)	0710102/ 04600/2025 (No.of Docs - 2)	naval kishore Vs imperial fastners pvt. ltd.	Application under any	Online	Scrutiny (./scrutiny





- O Fresh case for listing
- O Defective cases

Document scrutiny for court

Refiled Cases

○ Reports

○ Caveat

Application/Petition: Petition



Sr No. Date Of Filing

No of Refile

Last Refiling Date

Case Type

Diary No.

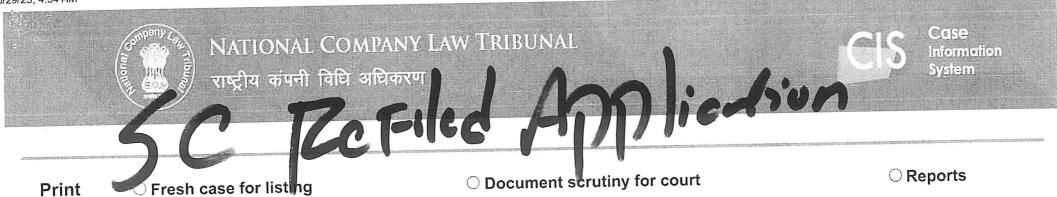
Title Of Case

Section

Data Not Found

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O Defective cases

Refiled Cases

○ Caveat

Application/Petition: Application ✔ Search

Date Of Sr

No of Last

Case Type

Diary No.

Title Of Case

Section

No. Filing

Refile

Refiling

Date

1	26/05/2025	1	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04515/2025	VEENU CHOPRA Vs VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	Scru
2	26/05/2025	1	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04516/2025	VEENU CHOPRA Vs VARDHMAN ESTATES AND DEVELOPERS PRIVATELIMITED	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	Scru
3	24/05/2025	1	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04483/2025	UTTAM CYLINDERS PRIVATE LIMITED VS TATA CAPITAL LIMITED	Rule 11 of NCLT, 2016	Scru
4	23/05/2025	1	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04434/2025	ADITYA BIRLA FINANCE LIMITED Vs Karanveer singh atwal	Rule 11 of NCLT, 2016	Scru
5	23/05/2025	1	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04441/2025	ADITYA BIRLA FINANCE LIMITED Vs Ranjit Singh Atwal	Rule 11 of NCLT, 2016	Scru

6	23/05/2025	1	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04448/2025	BHIM SAIN GOYAL Vs Jazz Communication INC	Rule 11 of NCLT, 2016	Scru
7	23/05/2025	1	28/05/2025	Interlocatory Application(Companies Act)	0710102/ 04438/2025	SHIVI HOLDINGS PVT LTD Vs RHC Holding Private Limited	Rule 11 of NCLT	Scru
8	23/05/2025	1	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04440/2025	ADITYA BIRLA FINANCE LIMITED Vs Gurpreet Kaur Atwal	Rule 11 of NCLT, 2016	Scru
9	23/05/2025	1	28/05/2025	Interlocatory Application(Companies Act)	0710102/ 04455/2025	M G F DEVELOPMENTS LIMITED Vs EMAAR MGF CONSTRUCTION PRIVATE LIMITED	Rule 11 of NCLT	Scru
10	22/05/2025	1	28/05/2025	Company Application(Companies Act)	0710102/ 04401/2025	SHIVI HOLDINGS PVT LTD Vs RHC Holding Private Limited	Rule 11 of NCLT	Scru
11	22/05/2025	1	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04393/2025	M/s RPS Infrastructure	Sec 60(5)	Scru

Limited Vs Mr. Mukul Kumar

12	19/05/2025	1	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04274/2025	DEV DATT SHARMA Vs Ajnara India Limited	Sections 60(5)/Regulation 7,8, 8A, 9, 12, 12A, 13, 14, 17(1)	Scru
13	18/05/2025	1	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04263/2025	Vaneet Bhatia Vs	Rule 11 of NCLT, 2016	Scru
14	15/05/2025	2	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04195/2025	Sukul Pruthi Vs Anurag Nirbhaya RP of KAGAZ PRINT-N-PACK INDIA PRIVATE LIMITED	Application under any other provisions- IBC	Scru
15	14/05/2025	2	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 04169/2025	Mr. Kush Bhardwaj Vs Mr. Surender Seth	Rule 11 of NCLT, 2016	Scru
16	08/05/2025	1	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 03967/2025	L&T FINANCE LIMITED Vs COAST TOWN PLANNERS PRIVATE LIMITED	Rule 11 of NCLT, 2016	Scru
17	04/05/2025	2	28/05/2025	Company Application(Companies Act)	0710102/ 03833/2025	P. P. Jewellers Private Limited Vs L. R. Builders Private Limited	Rule 11 of NCLT	Scru

18	17/04/2025	3	28/05/2025	Interlocatory Application(Companies Act)	0710102/ 03318/2025	Jay Kumar Vs SUDHAKARA INFRATECH PRIVATE LIMITED	Rule 11 of NCLT	Scru
19	04/04/2025	3	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 02838/2025	Kamal Singh Chopra Vs M/S THREE C SHELTERS PVT LTD.	Sections 60(5)/Regulation 13	Scru
20	21/03/2025	5	28/05/2025	Interlocutory Application (I.B.C)	0710102/ 02407/2025	SANJAY KUMAR AGGARWAL Vs	Rule 11 of NCLT, 2016	Scru

1 (index.php?c_case=8&page=1&apppet=A)

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○ Fresh case for listing ○ Document scrutiny for court Reports ○ Caveat ◎ Generate Case No.

Sr No.

Date Of Filing

Case Type

Diary No.

Main Case Diary No.

Title Of Case

Action

Cesa

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	NATIONAL COMPANY LAW TRIBUNAL									
	PRINCIPAL BENCH									
	Details of Pendency in Court Log In									
	as on 27.05.2025									
S.No.	S.No. Jurisdication Pendency in Court Log No. of Days Pendency in Court Log In Petition Pending Pendency in Court Log In Application Pending									
1	1 Court-1 Principal Bench Nil Nil Nil Nil Nil									

(Meenakshi Parmar) Court Officer

Principal Bench

NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH 2

PETITION	APPLICATION
Nill As on 27.05.2025 Time : 4: 00 PM	Nill as on 27.05.2025 Time: 4: 00PM

Vanshika Shukla

(Court Officer)

National Company Law Tribunal New Delhi Bench, Court-III

Details of Pendancy in Court Log In as on 27.05.2025, Time: 04.00 PM

S.No.	Jurisdiction	Pendancy in Court Log in Petition	No. of Days Petition Pending	Pendancy in Court Log in Application	No. of Days Application
1	Court-III	NIL	NIL	NIL	NIL

(Nikita Singh)

Court-III

NCLT, New Delhi

National Company law Tribunal

Court - IV

Details of Pendency in Court Log In

S. No.	Jurisdication	Pendency in Court Log In Petition	No. of Days Petition Pending	Pendency in Court Log In Applications	No. of Days Applications Pending
1	Court-IV, New Delhi	Nil	Nil	Nil	Nil

Court of win

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

DIVISION BENCH -V As on 27.05.2025 time 5:00 PM

Fresh Case Listing NIL

Supplementary List NIL

Scrutiny AR and Listing NIL

Manish Menon Court Officer NCLT Bench-V

National Company law Tribunal

Court - VI

Details of Pendency in Court Log In

S. No.	Jurisdication	Pendency in Court Log In Petition	No. of Days Petition Pending	Pendency in Court Log In Applications	No. of Days Applications Pending	
1	Court-VI, New Delhi	Nil	Nil	Nil	Nil	

Note: Please be informed that as informed to Learned Registrar on (Tuesday) 27.05.2025 there are 5 CP (IAs), which is showing and Thursday is company matters day for Court-VI. As discussed with Ld. Registrar the CP (IA's) are listed on CP day on 29.05.2025 which is Thursday.

Please Note: The IAs received on 27.05.2025- 04:00 PM has already listed. The IAs or matters coming up after 04:00 PM on 27.05.2025 shall be listed in the next working day of IB Matters or CP day matters.

The data submitted as on 27.05.2025 till 04:00 Pm as mentioned in whatsapp message date 27.05.2025.

Court Officer

(Court-VI)

Name	of The Bench	:	Allahabad Bench	MONTHLY REPORT (From 01.05.2025 To 2			27.05.2025) 卡汉	
S.No.	Bench		Pending for Scrutiny (AR) ASST REGISTRAR LOG IN		Court Allocation	(Petition) Court	Pending for fisting (Application) Court Log in	
1	Allahabad Bench	0	0	О	0	D	0	Mil

Date: 27.05.2025

PMKO KUMUY 27-5-25 Pankaj Kumar

Scrutiny Clerk

Surya Pratap Singh Asstt. Registrar

Bharat Lal Mishra Court Officer (on leave)

(V. K. Asthana) Deputy Registrar

National Company Law Tribunal Ahmedabad

PENDING STATUS OF SCRUTINY AND LISTING OF PETITIONS AND APPLICATION (AS ON 27.05.2025)

S. No.	Pending scrutiny (Petition Application Scrutiny Log in	for and n) Clerk	Pending scrutiny Login	for (AR)	Pending f number generation Login		Court	for	Pending for listing (petition) Court Login	Pending fo listing (Application) Court Login	r Total pendency
1	Petitions :	04	Petitions :	00	Petitions :	00	Due vacation done	to not	C-1:00	C-1: 14	
2	IAs:	00	IA:	00	IAs :	00	Due vacation done	to not	C-2:04	C-2: 11	
Total		04		00		00			04	25	

Bench vacation from 19.05.2025 to 30.05.2025

From 01.05.2025 to 27.05.2025 total Petitions e-filed are: 48

From 01.05.2025 to 27.05.2025 total IAs e-filed are: 109 (Total: 157)

DEPUTY REGISTRAR

Name of of The BenchAmaxraveliBench(location) APRIL - 2025 A					N O
A(location) APRIL APRIL Application) urt Log in Court Log in			Amarovetibed		
A(location) APRIL APRIL Application) urt Log in Court Log in			2	APPLICATION) SCRUTINY CLERK LOG IN	laine of o
A(location) APRIL APRIL Application) urt Log in Court Log in			\$:-	REGISTRAR LOG IN	f The Ben Pending for scrutiny (AR) ASST
A(location) APRIL APRIL Application) urt Log in Court Log in			ν:	ASST REGISTRAR LOG IN	ChAmaxs
A(location) APRIL APRIL Application) urt Log in Court Log in			N. 1	(Registrar	Pending for court allocation
in g in			3-	College Control of the College	A(10C
Total Pendency			2,	Court not you	I L
	The Cont		1,40		2025 Total Pendency

ANAPANY ASSISTANT REGISTRANT REGI

NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH (PENDENCY LIST) From 28.04.2025 to 27.05.2025

SL No.	Bench	Pending for scrutiny (Petition & Application SCRUTINY CLERK LOG IN)	Pending for scrutiny (AR) ASST REGISTRAR LOG IN	Pending for case number generation (AR) ASST REGISTRAR LOG IN	Pending for court allocation (REGISTRAR LOG IN	Total
1	Bengaluru Bench	Applications -00	Applications - 00	Applications - 0	Applications - 0	0
2	Bengaluru Bench	Petitions - 00	Petitions - 00	Petitions - 0	Petitions - 0	

	<u>IB</u> C	C pendency cases fr	om 28.04.2025 to 27.0	5.2025
SL No.	Section	E-filed	Defective	Registered
1	7	5	6	10
2	9	5	9	10
3	94	0	1	0
4	95(1)	6	12	5
	Total	16	28	25

Sd/-Assistant Registrar (Bengaluru Bench)

NCLT CHANDIGARH

Scrutiny Report at various stages

Position of Scrutiny in different log in at 4.00 pm on 27.05.2025

Sr.No.	Bench	Pending for scrutiny (Petition & Application Scrutiny Clerk Log In)	Pending for scrutiny (AR) Asst. Registrar LOG IN	Pending for listing (Petition) Court Log in	Pending for listing (Application Court Log in)	Total Pendency
1	Chandigarh	Applications 4 (Filed on 27.5.2025) Petition 1 (Filed on 27.5.2025)	Applications 0 Petitions 0	0	0	5 Applications and 1 Petition

PRADYUM Digitally signed by PRADYUMNA
NA KUMAR KUMAR TIWARI
Date: 2025.05.28
13:47:52+05'30'

(P.K. Tiwari)

Designated Registrar

NATIONAL COMPANY LAW TRIBUNAL, <u>CHENNAI</u>

SCRUTINY REPORT (AS ON 27.05.2025 – 04.00 P.M)

1. Scrutiny Login: Nil

2. AR Login : Nil

3. Listing : Nil

(R. Jegan)
Joint Registrar

R. JEGAN
JOINT REGISTRAR
NATIONAL COMPANY LAW, TRIBUNAL
CHENNAI BENCH
CORPORATE BHAVAN, 3RD FLOOR,
29, RAJAJI SALAI, CHENNAI-600001.

	National Company Law Tribunal, Guwahati Bench at Guwahati									
	Scrutiny Report as on 27.05.2025									
SI No.	Bench	Pending for Scrutiny (PETITION & APPLICATION) SCRUTINY CLERK LOG	Scrutiny (AR) ASSISTANT	generation (AR)	court allocation (AR) ASSISTANT REGISTRAR LOG	(Petition) Court Log in	i chang io	Total Pendency 0		
1	Guwahati	NIL	NIL	NIL	NIL	NIL	TOTAL	0		

Jahnabi Choudhury Court Officer (28-05-2025) Ananya Deuri Assitant Registrar (28-05-2025)

NCLT JAIPUR BENCH							
	As on Date 27.05.2025 (up to 4:00 pm)						
S No.	Listing						
1	0	0	15 (pending)				

NCLT-Hyderabad Bench

Scrutiny Report

Position of scrutiny in different Log in at 4.00 pm on 27.05.2025

S.No	Bench	Case Type	Pending for Scrutiny(Clerk Login)	Pending for Scrutiny (AR Log in)	Pending for Listing (Court Log in)	Total Pendency
1	Hyderabad	Petition	NIL	NIL	NIL	NIL
2	Bench	Application	07	01	NIL	08
Total						08

28 05 Assistant Registrar(AR) Deputy Registrar(DR)

		Nam	ne of of T	ne Bench -	KOLKAT	A ASON	27/05/	2025
s no	BENCH	Pending for scrutiny (PETITION & APPLICATION) SCRUTINY CLERK LOG IN	Pending for scrutiny (AR) ASST REGISTRAR LOG IN	Pending for case number generation (AR) ASST REGISTRAR LOG IN	Pending for court allocation (Registrar Log in)	Pending for listing (Petition) Court Log in	Pending for listing (Applicatio n) Court Log in	Total Pendency
1	NCLT Kolkata Bench	2	0	0	0	0	0	2

Deputy Registrar NCLT

Kolkata Bench
28/05/2022

Sk. Jafar Ali Deputy Registrar National Company Law Tribunal Kolkata Bench

NATIONAL COMPANY LAW TRIBUNAL, CUTTACK BENCH (PENDENCY LIST) as on 27.05.2025

SL No.	Pending for scrutiny (Petition & Application SCRUTINY CLERK LOG IN)	Pending for scrutiny (AR) ASST REGISTRAR LOG IN	Pending for case number generation (AR) ASST REGISTRAR LOG IN	Pending for court allocation Court LOG IN	
1	Applications - 0	Applications - 0	Applications - 0	Applications - 0	
2	Petitions - 0	Petitions - 0	Petitions - 0	Petitions - 0	

NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

SCRUTINY REPORT AT VARIOUS STAGES

Position Of Scrutiny in Different Log in At 4 PM on 27.05.2025

SI. No.	Bench	Pending for Scrutiny (Petition and Application Scrutiny Clerk Log in)	Pending for Scrutiny (AR) Asst. Registrar LOG IN	Pending for listing (Petition) Court Log In	Pending for listing (Application Court Log In)	Total Pendency
1	Kochi Bench	Applications: 0	Applications: 0	0	0	
		Petition: 0	Petition: 0			

Upendranath J Deputy Registrar

NATIONAL COMPANY LAW TRIBUNAL

INDORE BENCH

REPORT ON SCRUTNY STATUS AS ON DATED 27.05.2025 TIME 4:00PM

- 01. Scrutiny Login Nil
- 02. AR Login Nil
- 03. Listing Nil

Regards,

Sd/-

P. K. Mishra

(Dy. Registrar)

NCLT, Indore